

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 584

TO BE ANSWERED ON DECEMBER 19, 2017

PUBLIC TOILETS

No. 584 SHRI NIHAL CHAND:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government considers it necessary to have clean toilets for public use at all the offices and public places;

(b) if so, whether the Government has issued necessary directions to all the local bodies in this regard;

(c) if so, the details thereof; and

(d) the steps taken/being taken by the Government to achieve the target of constructing community and public toilets by the year 2019?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b): Yes, Madam. The Government wants to ensure the cleanliness of Public Toilets (PTs) and has instructed all the State Mission Directors of Swachh Bharat Mission-Urban (SBM-U) and all the Urban Local Bodies (ULBs) to accord top priority for ensuring sanitation and upkeep of all PTs at all times.

Contd...2

(c): Government has taken the following actions to ensure proper maintenance and cleanliness of all Community and Public Toilets (CTs/PTs):-

(i). Instructions have been issued to all State Mission Directors of Swachh Bharat Mission-Urban (SBM-U) to carry on public toilet cleanliness drive under which all CT/PTs are inventoried, issued unique IDs, and renovation / repair work is taken up to make every CT/PT functional, with water availability, and made gender and disabled-friendly, with sufficient lighting and security.

(ii). In order to enable the users to submit their feedback on cleanliness of the toilets, instructions have been issued regarding installation of Information Communication Technology (ICT)-based feedback mechanism and uploading all PTs on Google Map.

(iii). A special feature in the Swachhta App on mobile has been launched to enable uploading the picture of unclean toilets for communication and remedial action by the concerned ULBs.

(iv). Government has been running various mass media campaigns to promote the message of responsible usage of Public toilets, to keep them clean and fit for use by the next user.

(v). In the Open Defecation Free (ODF) protocol followed by Government for certifying ODF claims of ULBs through third party verification, the third party assessors verify the functionality of Community and Public Toilets.

(d): Under SBM Urban, the target is to construct 5 lakh seats of community and public toilets (in addition to 66 lakh Individual Household Toilets), to address the issue of Open Defecation in Urban India. Till 30.11.2017, 2,43,152 seats of Community and Public Toilet (CT/PT) have been constructed and 37,133 are under construction. Government has taken the following decisions for increasing the pace of construction of CTs/PTs:

(i). The Central share for CTs was increased from earlier Rs 26,000/- per seat to Rs 39,200/- per seat.

Contd...3

(ii). PTs and Urinals, earlier not covered under the purview of Central assistance, have now been included under the purview of Central share from SBM Urban, to the extent of Rs 39,200/- per PT seat and Rs. 12,800/- per Urinal.

(iii) Periodic monitoring of construction of PTs is being done.
